

**Grant of Affiliation to Branch Associations in Defence Accounts Department**

4746. SHRI RAMAVTAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether there is any condition for grant of affiliation to branch associations by their respective headquarters in Defence Accounts Department;

(b) whether the Controller of Defence Accounts, Patna is dealing with both the associations without keeping in mind the numerical strength of membership of associations; and

(c) if so, whether Government propose to issue instructions to stop dealing with the association not fulfilling the criterion of membership?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) No, Sir. The Controller of Defence Accounts, Patna has given proportional representation in the Office Council to the representatives of both the Associations functioning in the Office after verification of the minimum prescribed percentage of membership required for the purpose.

(c) Does not arise.

**Rejection of Frozen Sea Foods Exported to USA**

4747. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of India get throughly investigated how the consignment of frozen sea foods and frog legs shipped to foreign countries after certificates of Export Inspection Agency for their purity are rejected at the destination for the occurrence of salmonella;

(b) whether a delegation of Marine Products Export Development Authority had been sent to USA to study the exact position of salmonella in Indian sea foods and frog legs as affecting sales of the above in USA in 1978 or 1979;

(c) whether the delegation has submitted any report about their tours and studies; and

(d) who were the Members of the Delegation and what were the qualifications, if any, of each to understand problems connected with the origin and presence of salmonella?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) Yes, Sir. The matter was got investigated. The main reason for rejection of Indian frog-legs and shrimps in USA after being passed by Export Inspection Agency in India was the difference in quality standards and inspection procedure. While US Food and Drugs Administration was carrying out the Pre-enrichment Test for Salmonella for both frog legs and shrimps the same was not being done in India. In case of frog legs, the pre-enrichment test has since been introduced by Export Inspection Agency in India also. US, FDA has accepted our view point that for shrimps which are to be released in the US market after processing and cooking, pre-enrichment test for salmonella is not essential. In case of decomposition also the quality in standards have been improved so as to bring them in conformity with US FDA standards.

(b) No delegation of MPEDA was sent to USA in 1978. A delegation was sent to USA in 1979.

(c) Yes, Sir.

(d) The Members of the Delegation were:—

1. Shri S. Gopalan, Chairman, MPEDA.

2. Shri C. Cherian, Vice Chairman of Authority and Chairman, Sea Food Exporters Association of India.

3. Shri Vayalar Ravi, M. P. and Member, MPEDA.

4. Shri Sakti Kumar Sarkar, M.P. and Member, MPEDA.

Being Chairman, Vice-Chairman and Members of the Marine Products Export Development Authority, the members of the delegation were quite aware of the problems caused by the presence of salmonella in shrimps, having handled similar problems in case of frog legs earlier.

#### **Marine Products Export Development Authority**

4748. SHRI A NEELALOHITHA-DASAN NADAR: Will the Minister of COMMERCE be pleased to state:

(a) who are the present Members of the Marine Products Exports Development Authority (MPEDA) at present;

(b) who among the Members have any technical qualifications in marine fisheries or subjects related to processing of marine food;

(c) who is the Chairman of the Marine Products Export Development Authority and what are his general or technical qualifications, if any; and

(d) what are the pay and allowances of the Chairman and the allowances of Directors of MPEDA at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) The present Chairman Directors and Member of the Marine Products Export Development Authority are as follows:

1. Shri R. C. Choudhury Chairman MPEDA.

2. Shri S. N. Rao, Director, MPEDA (ex-officio).

3. Shri P. J. Kurian, M.P. (Member).

4. Shri M. S. Sanjeevi Rao, M.P." (Member).

5. Shri Pattaim Rajan, M.P. (Member).

6. Smt. S. L. Singla, J. Secretary, Ministry of Agriculture (Member).

7. Shri P. D. Khemani, Dy. Secretary, Fin. Division, Ministry of Commerce (Member)

8. Shri S. P. Agarwal, Dy. Secretary, Ministry of Commerce (Member).

9. Shri S. Ramaswamy, Development Officer, Ministry of Industry (Member).

10. Shri S. M. Ochaney, Dy. Director General of Shipping, Ministry of Shipping & Transport (Member).

11. Shri C. Chellanpan. Director of Fisheries, Govt. of Tamil Nadu (Member).

12. Shri A. K. Ghorai, Secretary, Govt. of West Bengal, (Member).

13. Shri V. Srinivasan, Secretary. Govt. of Maharashtra (Member)

14. Shri S. Banerjee, Director of Fisheries, Govt. of Andhra Pradesh (Member).

15. Shri P. Basu, Commissioner of Fisheries, Govt. of Gujarat (Member).

16. Shri S. Krishna Kumar, Secretary, Govt. of Kerala (Member).

17. Shri M. Jayaraj. Director of Fisheries, Govt. of Karnataka, (Member).

18. Shri Premnanda Tripathi, Secretary, Govt. of Orissa, (Member).

19. Shri P. M. Nair, Administrator, Ut. of Lakshadweep (Member).

20. Shri R. D. Pusalkar, Chairman, New India Fisheries Ltd., Bombay (Member).